

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 70 of 2013

Dated : 22nd May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Wardha Power Company Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Ramni Taneja for R-2

Mr. H.S. Chandhoke and
Mr. Prashant Mishra for R-3

Mr. Amit Kapur
Ms. Poonam Verma
Mr. Gaurav Dudeja for R-4

ORDER

Written submissions have been filed by the parties.

Comprehensive written submissions have been filed by the learned counsel for the Respondent No.4.

The learned counsel for the Appellant wants to file some additional written submissions in the matter. He is directed to do so by 26.5.2014 after serving copy to the other side.

Judgment is Reserved.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member